


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

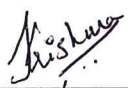

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Limited
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Private Limited
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siripreeti Duggirala	Advocate	7331108205	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vikram (IND-BHARAT)	Adv.	9949901616	
KRISHNA - for P. Vikram	Adv.	9741375791	
A.S. Prashanth.	Adv.	9000157242	
(Dhin & Dhin Associates)			
Power Finance Corp Ltd.			

Heard Siripreeti Duggirala, Learned Counsel for the Petitioner and Shri P. Vikram, Shri A.S. Prashanth, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that they are going to replace the existing IRP and would be submitting necessary forms by the next date of hearing. Post the case on 18.10.2017.


Member (T)


Member (J)